



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
28	I.A.(Civil)/3671/2022 B/O in Mat.App./14730/2022 WITH Mat.App./14730/2022 (Filing Number) WITH I.A.(Civil)/14731/2022 (Filing Number)	PRAMITA KEMPRAI Versus SUBHANKAR HOJAI PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B	MR B N SARMA MS. N BARUAH MR B N SARMA MR B N SARMA	
29	I.A.(Civil)/242/2023 B/O, CAVT./1558/2022 in WA/12/2023 WITH WA/12/2023 CAVT. NO. 15582/022, WITH I.A.(Civil)/173/2023 in WA/12/2023	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS. DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS. DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST SC, PCB MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
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16)	MR. S KATAKI	06-02-2023	To	10-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/13/2023 FIXED	SWEETME NARZARY Versus THE GOVT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC
42	WP(C)/272/2023 FIXED	CHANDANA SONOWAL AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, WPT AND BC
43	WP(C)/545/2023 FIXED	PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.	MR D K DAS MRS. K M TALUKDAR	SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC
44	WP(C)/548/2023 B/O	AZIMUDDIN KHAN Versus THE AIRPORTS AUTHORITY OF INDIA AND 9 ORS.	A N HUSSAIN MS F BEGUM	SC, A A I
45	WP(C)/572/2023 B/O	MOHAN CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI	GA, ASSAM SC, APSC
ORDERS				
46	WP(C)/1524/2020 FIXED	THULUNGA LAHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY	SC, SEC. EDU. SC, FINANCE SC. BTC
47	Cont.Cas(C)/482/2022 B/O	SMT. JYOTSNA K BISWAL ROUT Versus DR. PRATAP JYOTI HANDIQU AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	MR. P J PHUKAN

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
40	WP(C)/165/2020 FIXED, WITH LCR	HASNA BHANU @ HASENA BHANU @ KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
41	WP(C)/559/2023 B/O	MOSLEMA KHATUN @ MOSLEMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
42	PIL/21/2020 FIXED, WITH WP(C)/5388/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
43	WITH Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
44	WITH Review.Pet./166/2022	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	WP(C)/476/2023 FIXED	ABDUL KHALEK AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A WAHAB MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
62	WP(C)/565/2023 B/O	GAMBARU MUCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC
63	WP(C)/570/2023 B/O	JAHNABI DAS AND 5 ORS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SARMA MR. T K BHUYAN MR S NANDI MR. A GAUTAM	GA, ASSAM ASSTT.S.G.I.
64	WP(C)/573/2023 B/O	DAKHIN SALMARA MATSYAJIBI FISHERY CO-OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
65	WP(C)/575/2023 B/O	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, GMC
ORDERS				
66	Cont.Cas(C)/242/2022 B/O	M/S GANNON DUNKERLEY AND CO LTD Versus CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) S N SARMA MR. R K TALUKDAR MR. M HUSSAIN MR. M P SARMA (r-1,2) DIKSHITA DEKA
67	WITH WP(C)/2651/2022	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC

68	WITH WP(C)/3256/2022	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR S DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
69	WP(C)/294/2023 FIXED	DIPAK KUMAR BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC. CO. OP. MR. A B T HAQUE (R-5)

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
51	AB/3606/2022 FIXED	TAFIKUDDIN AHMED Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
ORDERS				
52	WP(C)/3827/2014 FIXED	PRADIP KR. BARMAN Versus THE ASSAM STATE COMMISSION FOR WOMAN and 3 ORS,	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH	GA, ASSAM MR.I H SAIKIA
53	WP(C)/7889/2022 FIXED	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
54	WP(C)/8356/2022 FIXED	GAGAN DAS AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N ALAM MR K JAIN	GA, ASSAM MR. JYOTIRMOY ROY (r10) MR. S SARMA (r10) MR. C CHAKRAVARTY (r10) MR D DAS (r10) MS E NATH (r10) SC. REVENUE SC, PCB

LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/574/2023 B/O	M/S REDOLENCE TEA INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
15	WP(C)/576/2023 B/O	GAUTAM KAR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
ADMISSION				
16	WP(C)/1973/2021 FIXED	M/S KESHARI INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
17	WP(C)/7940/2022 B/O	SURAJIT BARMAN Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
18	WP(C)/6175/2022	PALLAB KUMAR PANDIT Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST MR. S K MEDHI (R1) ASSTT.S.G.I.
19	WP(C)/6178/2022	NASREEN HUSSAIN Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
45	Bail Appln./332/2023 B/O	ABUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<u>MOTION</u>				
46	AB/313/2023 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
47	AB/315/2023 B/O	SAYED JABEDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
48	AB/316/2023 B/O	KAUSAR UDDIN LASKAR @ MONOWAR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A H M R CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./241/2023 FIXED	CHANMAMUD ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>BAIL HEARING</u>				
50	AB/2772/2022 FIXED	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
51	AB/3013/2022 FIXED	KAJI HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY	PP, ASSAM
52	AB/3060/2022 FIXED	MRINMOY BORA Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN	PP, ASSAM
53	AB/3090/2022 FIXED	TAPAN CHANDRA BORA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
54	AB/3473/2022 FIXED	FAZAL MAMUD MAZUMDER Versus THE STATE OF ASSAM	MR. A M BORA MR. R A CHOUDHURY MR. V A CHOWDHURY MR. L HUSSAIN	PP, ASSAM

55	AB/3499/2022 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
56	AB/3620/2022 FIXED	TAPAN CHANDRA PATOWARY @ TAPAN PATOWARY Versus THE STATE OF ASSAM	MR. J PATOWARY MR. M S HUSSAIN	PP, ASSAM
57	AB/3762/2022 FIXED	SAMAR ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	PP, ASSAM
58	AB/3803/2022 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MS R DEKA	PP, ASSAM

ORDERS

59	CrI.A./274/2022 WITH OFFICE NOTE, LCR 7 FILES, B/O	DAYANANDA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL S I AKAND	PP, ASSAM
60	I.A.(CrI.)/664/2022 (AT 2:00 PM), WITH LCR 5 FILES, FIXED in CrI.A./279/2022 WITH CrI.A./279/2022	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
		AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
61	I.A.(CrI.)/56/2023 WITH LCR 2 FILES, B/O in CrI.Pet./272/2022 WITH CrI.Pet./272/2022	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM
		RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
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11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
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15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
16)	MR. S KATAKI	06-02-2023	To	10-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
118	WP(C)/484/2023 FIXED	APURBA KUMAR MAHANTA @ APURBA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
ADMISSION				
119	WP(C)/780/2020 PART-HEARD, FIXED	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
120	WP(C)/1697/2016 FIXED	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
121	WP(C)/4055/2020 FIXED	BHADRA KANTA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. N ANAND MR D PEGU MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
WITH				
122	WP(C)/5032/2020	ABDUS SATTAR KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
WITH				
123	WP(C)/5086/2021	PRANJAL PEGU AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
WITH				
124	WP(C)/5679/2021	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE DEPTT.
WITH				
125	WP(C)/6627/2021	KANAK CH DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

126	WITH WP(C)/3009/2022	BHOGIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
127	WITH WP(C)/3233/2022	MANIK CH KULI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
128	WITH WP(C)/3523/2022	MD. ABUL HASHIM Versus THE STATE OF ASSAM THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
129	WP(C)/6059/2021 CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST	GUNU CHETIA HATI BORUAH Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
130	WP(C)/3734/2022 FIXED AT 2:00 PM	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
131	WITH WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
132	WITH WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
133	WITH WP(C)/3861/2022	AJAY KR RAY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
134	WITH WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
135	WITH WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
136	WITH WP(C)/3937/2022	PRASANTA NEOG AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
137	WITH WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
138	WITH WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
139	WITH WP(C)/4146/2022	MISOR UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM

140	WITH WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
141	WITH WP(C)/5425/2022	MD. AMIJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
142	WITH WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
48	Bail Appln./2871/2022 B/O	PARIMAL SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR B P BORAH MR P J DUTTA MR. N MAHAJAN MR R S RONGHANG MR R S RONGHANG	PP, ASSAM
<u>MOTION (BA)</u>				
49	Bail Appln./394/2023 B/O	JAHID AHMED CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
50	Bail Appln./395/2023 B/O	DILIP MAZUMDAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	PP, ASSAM
<u>MOTION</u>				
51	AB/314/2023 B/O	REJAUL HAQUE @ ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./2288/2022 WITH LCR, FIXED	MOJINA BEGUM Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
53	Bail Appln./2507/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MOHAMMAD RAQIBUDDIN @ RAQIBUDDIN Versus THE UNION OF INDIA	MR. J ABBAS MR S T ADNAN	SC, DRI
54	Bail Appln./2785/2022 WITH LCR, FIXED	KARPU SK Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
55	Bail Appln./2996/2022 WITH LCR, FIXED	SHARUN KHAN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	MR. S C KEYAL, SC, NCB PP, ASSAM
56	Bail Appln./3329/2022 WITH LCR, FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

57	Bail Appln./3412/2022 FIXED	REJUDDIN AHMED Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA MR. A ROB	PP, ASSAM
58	Bail Appln./3633/2022 WITH OFFICE NOTE, FIXED	MUSSTT ASMINA KHATUN Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
59	Bail Appln./36/2023 WITH OFFICE NOTE, FIXED	DINESH JAISWAL Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
60	Bail Appln./145/2023 WITH OFFICE NOTE, FIXED	MITHU AGARWAL Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
61	Bail Appln./149/2023 WITH LCR, FIXED	BINUD DEORI Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR. LENTSO	PP, ASSAM
62	Bail Appln./150/2023 WITH OFFICE NOTE, FIXED	BELLAL SK Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
63	Bail Appln./175/2023 FIXED	NASIUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
64	Bail Appln./185/2023 FIXED	FURKAN ALI AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR	PP, ASSAM
65	Bail Appln./192/2023 FIXED	AZIZ KHAN Versus THE STATE OF ASSAM	MR. D K JAIN	PP, ASSAM
66	Bail Appln./260/2023 FIXED	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. S ISLAM MR. R ISLAM	PP, ASSAM
67	Bail Appln./261/2023 FIXED	SUKLESWAR NATH Versus THE STATE OF ASSAM	MR. N DUBEY MD S ALI MS. M DAIMARY	PP, ASSAM
68	Bail Appln./262/2023 FIXED	MADARSAN DAS Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
<u>BAIL HEARING</u>				
69	AB/3223/2022 FIXED	ARUNIMA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
70	AB/3764/2022 B/O	AZAD KHAN Versus THE STATE OF ASSAM	MR. U K DAS MR. T ALI MS. H THAKURIA	PP, ASSAM
71	AB/22/2023 FIXED	MD. ATIQR RAHMAN Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
72	AB/109/2023 FIXED	BIJAY GUPTA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
73	AB/145/2023 FIXED	AINUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
57	CRP(IO)/219/2022 FIXED	SMT. RITA CHALIHA AND 2 ORS. Versus SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
58	Tr.P.(C)./10/2023 B/O	NARGIS KHATUN Versus SARIFUL ALI @ CHARIFUL ALI	DR. R HOQUE MS D DAS MS R A MOSTAFI	
59	CRP(IO)/36/2023 B/O	JULIMONI KALITA DEKA AND ANR. Versus CHANDRA DHAR DAS AND 21 ORS.	MR. R ALI M KALITA MR M BORO	
<u>ADMISSION</u>				
60	CRP/194/2017 FIXED	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL and ANR.	MS.N MODI MR.M CHOUDHURY MR.N KALITA	MR.A J SAIKIA R-2 MR.B KAKATI(R-2)
61	Test.App./1/2023 B/O	INAMUL HUSSAIN Versus AKTAR ALI AND 10 ORS.	MR. S H RAHMAN MS. R CHOUDHURY	
	WITH I.A.(Civil)/259/2023 in Test.App./1/2023	INAMUL HUSSAIN Versus AKTAR ALI AND 10 ORS.	MR. S H RAHMAN MS. R CHOUDHURY	
62	MACApp./36/2023 FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS. R D MOZUMDAR MS.B BORA	MR D R SAIKIA
	WITH I.A.(Civil)/257/2023 in MACApp./36/2023	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS. R D MOZUMDAR MS.B BORA	

ORDERS

63 I.A./1126/2016
FIXED
in RFA/260243/2015

ON THE DEATH OF TIKENDRA NATH
KAKATI HIS LEGAL HEIRS ARE SMTI
DAISY KAKATI and 3 ORS,
Versus
BHABESH BARUAH

MR.J SHARMA
MR. B M CHOUDHURY
MR G DAS
MR G DAS
MR.P THAKURIA
MR.G KAKATI
MR.H J RAI

MR B K SARMA
MR. D K KOTOKY

WITH
RFA/260243/2015
(Filing Number)

SMTI DAISY KAKATI and 3 ORS
Versus
SRI BHABESH BARUAH

WITH
I.A.(Civil)/4062/2019

ON THE DEATH OF TIKENDRA NATH
KAKATI HIS LEGAL HEIRS ARE SMTI
DAISY KAKATI and 3 ORS,
Versus
BHABESH BARUAH

MR G DAS

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
47	Bail Appln./393/2023 B/O	JYANDEEP KAKATI @ GYANDEEP KAKATI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
48	Bail Appln./3485/2022 FIXED	ANU BORAH Versus THE STATE OF ASSAM	MR H K SARMA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM
49	Bail Appln./3503/2022 FIXED	BIJU DAS @ KOLA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
50	Bail Appln./3634/2022 FIXED	ABDUL HANIF @ MD. ABDUL HANIF ALI Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
51	Bail Appln./3641/2022 FIXED	RAHIM ALI @ ROHIM ALI Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
52	Bail Appln./179/2023 FIXED	MD. SUKUR ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
53	Bail Appln./181/2023 FIXED	KHONDAKAR HABIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
54	Bail Appln./207/2023 WITH OFFICE NOTE, FIXED	ABDUL JABBAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
55	Bail Appln./222/2023 FIXED	AMAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<u>BAIL HEARING</u>				
56	AB/3400/2022 FIXED	ZIARUL HAQUE @ ZIARUL AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM

57	AB/3666/2022 FIXED	YAKUB ALI AND 9 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
58	AB/3724/2022 FIXED	PARAMBAL DAS Versus THE STATE OF ASSAM	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
59	AB/92/2023 FIXED	NUR ISLAM @ NURUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
60	AB/157/2023 FIXED	PRANTOSH GOGOI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
16)	MR. S KATAKI	06-02-2023	To	10-02-2023